MW replacement units. The proposal Tata Electric Companie_s instal another 500 MW unit Trombay has also been approved.

Compensation claims paid due to loss of life and property

1665. SHRI F. M. KHAN: Will the Minister of RAILWAYS be pleased to state the total amount on account of compensation claims paid during the last three calendar years on account of life and property in the railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): A sum of Rs. 284.42 lakh_s has been paid as compensation during the last three calendar years i.e. 1982, 1983 and 1984 to the dependents of those killed, to the injured and for the loss of personal belongings in train accidents under section 82A of the Indian Railways Act, 1890.

Control of Diabetes

1666. SHRI J. P. GOYAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state what steps Government have taken to hold periodical diabetic camps, seminars etc. to educate people in self-help to control the disease?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): scheme entitled "Diabetes A new Control Programme" has been included in the Seventh Five Year Plan proposals of the Ministry of Health and Family Welfare. intervention strategies are based on the basic premise that diabetic care should be part of primary health care programme. Health care personnel are to ensure imparting to the patients factual knowledge about diabetes specially about common, acute and chronic complications.

to Questions

Purchase of Container Vessels

1667. SHRI BIR BHADRA PRA-TAP SINGH: Will the Minister of AND SHIPPING TRANSPORT be pleased to state:

- (a) what steps have been taken by Government and the Shipping Corporation of India Limited to acquire or purchase small container vessels of 5000 to 8000 DWT following its earlier decision;
- (b) whether any offer or proposal has been received by Government/ SCI for supply of such ships from aboad during the last two years;
- (c) if so, what are the details thereof including the terms of payment details of container vessels cellular or non-cellular mode of financial assistance, if any;
- (d) by when the final decision is likely to be taken?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. AN-SARI) : (a) Shipping Corporation of India intends to meet the need for small container vessels of 5000 to 8000 DWT by chartering, for the present. SCI is also examining the feasibility of going in for second hand vessels in this category acquisition of these vessels would be decided after the finalisation of the 7th Five Year Plan.

(b) to (d) M|s. Heinrich Brand of West Germany has offered to supply small container vessels to Shipping Corporation of India alongwith finance of 90 per cent of

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the cost, on long term basis, for the project. This offer was examined by Shipping Corporation of India and was not found suitable.

Offer of improved fire doors for Mazagaon docks from West European countries

1668. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of DEFENCE be pleased to state:

- (a) whether certain manufacturers of fire doors from West European countries have been offering fire doors with better technological improvements to the Mazagaon Docks Limited, Bombay;
- (b) whether it is a fact that the Mazagaon Docks Limited has been importing such doors for its use in construction of various types of vessels;
- (c) if so, the details thereof, the total cost of their imports made during the last three years and details of new offers received by the Mazagaon Dock_s Limited during the last one year and country of the origin; and
- (d) what efforts are being contemplated to procure improved quality of fire doors for use in ships or vessels under construction?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO): (a) West Eruropean firms alongwith others have been offering fire doors against cmpetitive international tenders floated by Mazagon Docks every year.

- (b) Yes Sir.
- (c) The value of fire doors importted are as follows:—

 1981-82
 . Rs. 3.74 lakhs

 1982-83
 . Rs. 16.61 lakhs

 1983-84
 . Rs. 14.50 lakhs

During 1984-85, offers from firms in Sweden, Scotland, Norway and West Germany were received against in-

ternational tenders and imports valued at Rs. 8.46 lakhs were effected.

(d) Since fire doors are procured only against competitive international tenders and the supplies have to meet stringent quality standards laid down by classification societies, there are in-built safeguards to ensure quality and reliability of equipment.

Installation of dialysis Machines in hospitals at Jamnagar

1669' SHRI CHIMANBHAI MEHTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether any representation has been received by the Medical Council of India, Delhi, and the Prime Minister on the 23rd February, 1985; from Shri Parimal D. Nathwani regarding facilities for dialysis machines for kidney patients at Jamnagar;
- (b) the details of the representations and the action Government have taken in this regard; and
- (c) by when dialysis machines are likely to be installed at Jamnagar?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA), (a) to (c) No such representation has been received by the Medical Council of India. However, a representation from Shri Nathwani dated 23rd February. 1985 has been forwarded by the Prime Minister's Office to the Ministry of Tourism and Civil Aviation.

New Thermal Power Plants in Gujarat

1670. SHRI CHIMANBHAI MEHTA: Will the Minister of IRRI-GATION AND POWER be peased to state:

(a) whether theer are any proposals under Government consideration to up more thermal power plants in Saurashtra-Kutch region of Gujarat during 1985, 1986 and 1987;